

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP 802/66/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 26.07.2018

NAME OF THE PARTIES: Piramyd Retail and Merchandising Pvt Ltd.  
Vs  
ROC, Mumbai

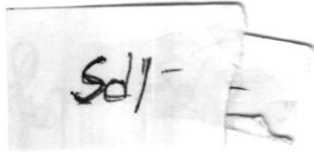
Section 66 of the Companies Act, 2013

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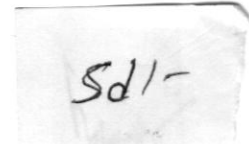
**ORDER**

36. **CP 802/66/2018**

On the withdrawal memo filed by the Petitioner Counsel, this  
Company petition is hereby dismissed as withdrawn.



**RAVIKUMAR DURAISAMY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)